

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **03.03.2023 at 02.30 PM** THROUGH VIDEO CONFERENCING

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**PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)**  
**HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

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**IN THE MATTER OF** : Nagarjuna Oil Corporation Ltd

**MAIN PETITION NUMBER** : TCP/10/2017

**(IA/MA) APPLICATION NUMBERS**

IA/371(CHE)/2023

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**ORDER**

The Applicant is represented by the Ld. Counsel Mr. S. Sathish through video conferencing mode.

This Application has been filed for 16<sup>th</sup> progress report for the quarter ended on 31.12.2022 by the Ld. Liquidator. The same is taken on record with all just exceptions.

Accordingly, IA/371(CHE)/2023 stands **disposed off**.



**[SAMEER KAKAR]**  
**MEMBER (TECHNICAL)**

AR



**[SANJIV JAIN]**  
**MEMBER (JUDICIAL)**